

GOVERNMENT OF MAHARASHTRA
Department of Revenue and Forest, Disaster Management,
Relief and Rehabilitation, Mantralaya, Mumbai- 400 032
No: DMU/2020/CR. 92/DisM-1, Dated: 1st May, 2020

ORDER

Addendum to the Consolidated Revised Guidelines on the measures to be taken for containment of COVID-19 in the State for INTRA STATE movement of stranded persons


Reference:

- 1) Revenue and Forest, Disaster Management, Relief and Rehabilitation Department Order No. DMU-2020/C.R.92/DMU-1, dated 25th March 2020, 15th April 2020, dated 17th April, 2020, 21st April 2020, 23rd April 2020, 24th April 2020 and 28th April 2020
- 2) Ministry of Home Affairs (MHA) Order No. 40-3/2020-DM-I (A) Dated 15th April, 2020, 19th April, 2020, 21st April, 2020, 24th April, 2020 and 29th April 2020
- 3) Department of Revenue and Forest, Disaster Management, Relief and Rehabilitation, Mantralaya, Mumbai- 400 032, Order No: DMU/2020/CR. 92/DisM-1, Dated: 30th April, 2020

For better implementation of INTRA STATE movement of persons between districts, it is further brought to the notice of all District Collectors and Municipal Commissioners that :

1. There will be no movement into and out of the containment zones as decided by the Collectors or the Municipal Commissioners.
2. Allowing outward movement from MMR, PMC and PCMC areas to other districts has to be done very carefully and shall not start until the Municipal Commissioners decide on the containment zone boundaries in these areas.
3. Further, extreme care is to be taken before allowing movement from other hot spot areas such as Malegaon, Solapur, Akola, Amravati , Yeotmal , Aurangabad and Nagpur.
4. A certificate of a Registered Medical Practitioner to the effect that the person wishing to travel does not have influenza like symptoms, will be sufficient and separate screening will not be required.
5. The Nodal Authority sending persons to other districts will inform the appropriate Nodal Authority of the receiving district and the movement will start after acceptance letter of the receiving Nodal Authority is issued.
6. The system of e-pass currently being used by Maharashtra police will be made available for this purpose to the nodal authorities. Appropriate changes are being made in the system.

BY ORDER AND IN THE NAME OF GOVERNOR OF MAHARASHTRA


(AJOY MEHTA)

CHIEF SECRETARY
GOVERNMENT OF MAHARASHTRA

Copy to:

1. Principal Secretary to Hon'ble Governor of Maharashtra, Mumbai,
2. Hon'ble Chairman, Maharashtra Legislative Council,
3. Hon'ble Speaker, Maharashtra Legislative Assembly,
4. Principal Secretary to Hon'ble Chief Minister, Government of Maharashtra,
5. Secretary to Hon'ble Deputy Chief Minister, Government of Maharashtra,
6. Private Secretary to Leader of Opposition, Legislative Council / Assembly,
7. Private Secretaries of All Hon'ble Minister/Minister of State, Mantralaya,
8. Chief Secretaries of the concerned States.
9. All Additional Chief Secretaries/Principal Secretaries/Secretaries of Government of Maharashtra,
10. Director General of Police, Maharashtra State, Mumbai,
11. Principal Resident Commissioner / Resident Commissioner of concerned States.
12. Principal Secretary, Public Health Department, Mantralaya,
13. Secretary, Medical Education, Mantralaya,
14. All Divisional Commissioners in the State,
15. All Commissioners of Police in the State,
16. All Commissioners of Municipal Corporations in the State,
17. All District Collectors,
18. All Chief Executive Officers, Zilla Parishad,
19. All District Superintendents of Police in the State.

Annexure "B"
(Receiving State)

TO WHOMSOEVER IT MAY CONCERN

..... migrant workers/ pilgrims/ tourists/ students/other persons of Maharashtra stranded in district of State/UT as communicated by the sending State/UT vide communication dated is hereby accepted/not accepted by district of Maharashtra.

These migrant workers/ pilgrims/ tourists/ students/other persons would be returning to Maharashtra by bus/road via/...../..... States/UTs as informed by the sending State/UT. The State Governments of above enroute States/UTs and their District Authorities are requested to cooperate with the return journey of the migrant workers/ pilgrims/ tourists/ students/other persons. As per instructions, they would be screened on arrival by receiving State and home-quarantined for 14 days.

(Name.....)

Nodal Authority

District

State

Mobile

E-mail address